

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6646
ANSWERED ON:06.05.2015
PUBLIC PREMISES ACT
Somaiya Dr. Kirit

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Life Insurance Corporation, Dena Bank and other Public Sector Banks in Mumbai are issuing show cause and eviction notices to various establishments in Mumbai, particularly in Girgaon, Dadar, etc.;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether representations in this regard have been submitted to the Ministry by such tenants and also public representatives; and
- (d) if so, the details thereof including the reaction of the Ministry and action taken thereto?

Answer

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a) to (d): Information is being collected and will be laid on the Table of the House.